



MIZORAM STATE POLLUTION CONTROL BOARD

No.H.88088/Poltn/50(79)/2021-MPCB /21
To,

: Dated Aizawl, the 8th February, 2022

The Regional Director,
North East Regional Directorate,
Central Pollution Control Board,
Shillong, Meghalaya.

Subject: Updated Action taken Report/ Status Report in NGT Order dt.31.05.2021 in
O.A. No.108/2021- HC Arora vrs UIO & Ors-reg.

Reference: MPCB's letter No. H.88088/Poltn/50(79)/2021-MPCB/15 dt. 25.01.2022

Sir,

In continuation with the Board's letter No. cited in the above reference, please find below the updated status report in matter of O.A. No.108/2021- HC Arora vrs UIO & Ors for your kind information and necessary action.

1. In pursuance to the Court order direction the State Government directed all District Magistrate/ Deputy Commissioner to furnish the status report in the matter.
2. As per reports received, District Magistrate/ Deputy Commissioners of Lunglei, Lawngtlai, Kolasib, Khawzawl, Saitual, Champhai, Mamit & Serchhip districts have respectively reported that there are no unclaimed dead bodies identified at the time of the submission of the report and that all dead bodies are interred in a grave.

Yours faithfully,

(C.LALDUHAWMA)

Member Secretary

Mizoram Pollution Control Board

Memo. No.H.88088/Poltn/50(79)/2021-MPCB /26 : Dated Aizawl, the 8th February, 2022
Copy for information and necessary action to:

1. The Joint Secretary, FF&CC Deptt, Government of Mizoram, MINECO, Khatla, Aizawl
2. The Consultant, National Green Tribunal (Judicial), Delhi.

(C.LALDUHAWMA)

Member Secretary

Mizoram Pollution Control Board